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with the Bank. The Chairman of the Bank has since confirmed to the Registrar that the cost of forms has been deposited with the Bank.

[English]

Long term relief scheme for drought

265. SHRI PRAKASH V. PATIL: Will the minister of AGRICULTURE be pleased to state:

- (a) whether Union Government have drawn up a scheme to invest nearly Rs. 6000 crores to fight drought on permanent basis:
- (b) if so, the details of the scheme drawn up in this regard; and
- (c) the amount earmarked for creating permanent assets and for present relief measures separately?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINIS-OF AGRICULTURE TRY YOGENDRA MAKWANA): (a) No, Sir.

(b) and (c) Do not arise,

Provident fund arrears against Jute & textile mills

266. SHRI P.M. SAYEED:

CH. RAM PRAKASH: Will the Minister of LABOUR pleased to state:

- (a) the number of jute and textile mills in the country which are in arrears in depositing of provident fund contributions:
 - (b) the reasons therefor:
- (c) the actual increase in the arrears of Provident Fund contributions particu'arly in Uttar Pradesh, Madhya Pradesh, Orissa and West Bengal, as compared to the previous two years; and
- (d) the number of mills that failed to pay employees share of the contributions deducted from the workers' wages?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI P.A.SANGMA): (a) to (d) The requisite

information is being collected and will be placed on the table of the Sabha.

[Translation]

Demands of AIFI Re: Fisheries

267. SHRI KAMLA PRASAD RAWAT :

> SHRI V. SOBHANADREES WARA RAO:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Association of Indian Fisheries Industries has submitted any memorandum to Union Government in regard to their demands;
 - (b) if so, the details of its memorandum and the action taken thereon; and
 - (c) the manner in which loan facility will be conveniently provided to the persons connected with fish industry?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINIS-TRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

- (b) The memorandum highlights the problem faced by the Industry in regerd to the financing of deep sea fishing project. need for providing incentives and subsidies to deep sea fishing etc. Detailed discussion on the issues is required before a decision is taken. However, Government is seized of the problems and appropriate action would be taken on merit of each proposal.
- (c) Enterpreneurs desirous of availing of loan facility will have to obtain authorisation first for acquisition of vessels. Thereaster, they may apply to Shipping Credit and Investment Company of India Ltd. (SCICI), Bombay for loan. On appraisal of the project from economic viability angle, SCICI may grant loan if they are satisfied.

Spray of Insecticides on fruit and green vegetables

268. SHRI KAMLA PRASAD RAWAT: Will the Minister of AGRI-CULTURE be pleased to state;